

ITEM NO.119

COURT NO.5

SECTION II

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Criminal Appeal No.5662/2025

**BRIJESH PAL**

**Appellant(s)**

**VERSUS**

**STATE OF UTTAR PRADESH**

**Respondent(s)**

**IA No. 312578/2025 - EXEMPTION FROM FILING O.T.**

**IA No. 168017/2026 - INTERVENTION/IMPLEADMENT**

**WITH**

**CrI.A. No. 2750/2026 (II)**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 90864/2026, FOR EXEMPTION FROM FILING O.T. ON IA 90865/2026 FOR impleading party ON IA 151187/2026 FOR INTERVENTION/IMPLEADMENT ON IA 151187/2026 IA No. 90864/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 90865/2026 - EXEMPTION FROM FILING O.T. IA No. 151187/2026 - INTERVENTION/IMPLEADMENT**

**CrI.A. No. 2891/2026 (II)**

**FOR EXEMPTION FROM FILING O.T. ON IA 158371/2026**

**IA No. 158371/2026 - EXEMPTION FROM FILING O.T.**

**Date : 15-10-2026 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE J.B. PARDIWALA**

**HON'BLE MR. JUSTICE K. VINOD CHANDRAN**

**For Appellant(s) : Mr. Sidharth Luthra, Sr. Adv.**

Mr. Shakti Singh, Adv.  
Mrs. Priya Puri- 1880, AOR  
Ms. Rupali Sharma- 2568, AOR

Mr. J K Mishra, Adv.  
Mr. Anil C Nishani, Adv.  
Mr. Krishna M Singh, Adv.  
Mr. Kushal U, Adv.  
M/s Krishna & Nishani Law Chambers- 3657, AOR

For Respondent(s) :Mr. Gagan Gupta, Sr. Adv.  
Mr. Devesh Mohan, Adv.  
Mr. Vikash Chandra Shukla, AOR  
Ms. Isha Barshiliya, Adv.  
Mr. Siddharth Relan, Adv.  
Mr. Lakshya S. Pandey, Adv.  
Ms. Astha Singh, Adv.

Mr. Bhakti Vardhan Singh- 2454, AOR  
Mr. Bhaskar Aditya- 3689 , AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matters on 06.01.2027.

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)